

**Annex-V**  
(Paragraph 10)

Name of the bank /District

Statement showing the details of counterfeit banknotes detected in the  
branch during the month of \_\_\_\_\_

**A) Denomination-wise Details**

Type of detection	Name of Branch	Denominations / Serial Number						Total Pieces	Notional Value
		Rs.10	Rs.20	Rs.50	Rs.100	Rs.500	Rs.1000		
Non-FIR									
FIR									

**B) Details of cases filed with police**

	Pending with Police at the beginning of the month (A)	Sent to Police during the month under report (B)	Returned by the Police (C)	Pending with the Police at the end of the month (D)
No. of cases				
No. of pieces				

**NB: Each FIR lodged comprises one case. The total number of forged notes covered by FIR may be indicated in each of the columns above.**

Forwarded to: -

1. The General Manager/Deputy General Manager, Reserve Bank of India, Issue Department, \_\_\_\_\_

(Signature)

Name & Designation of the Authorised Official